

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

(IB) 204 (ND)/2017

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017**

**NAME OF THE COMPANY: M/s Globe Express Services (Overseas Group) Ltd. & Anr. Vs. M/s MM Cargo Container Line Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Shariy Reyaz, Advocate for the Petitioner
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	Mr. Nazim Khan, Advocate
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**ORDER**

It is submitted that pursuant to the meeting of the COC, the IRP has been named as the RP in this case. His name be forwarded to IBBI. Till then he is directed to function as RP.

Minutes of the COC be filed.

To come up for due confirmation of the RP from the IBBI on 25<sup>th</sup> October, 2017.

—sd—

**(S. K. Mohapatra)**  
**Member (T)**

—sd—

**(Ina Malhotra)**  
**Member (J)**